

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**26. TCP 24/2010**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES:     Elegant Industries Pvt. Ltd.**  
**V/s**  
**Shishir Nevatia & Ors.**

**Section: 284(4) of Companies Act, 2013**

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**ORDER**

Adv Rahul Chaubey a/w Abhishek Mishra appeared for Petitioner. Ld. Senior Advocate. Mr Gaurav Joshi, a/w Mrs Neeta Jain & Gaurav Shetye appeared for Respondent. At the request of the parties, list the matter on **03.06.2024** for hearing.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
29.04.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**